

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 414**  
**IB/561/ND/2020**

**IN THE MATTER OF:**

Quippo Infrastructure Ltd	...	Applicant
Versus		
Haridwar Infrastructure Pvt Ltd	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 10.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the Respondent	:	Adv. Haripriya, Adv. Pooja Dhar, Adv. Aditi Gupta, Adv. Aakriti Vikas

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **02.05.2024**.

**Sd/-**  
**(Court Officer)**